GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.5737 TO BE ANSWERED ON 06.04.2022

Auction of Coal Mines

5737. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of *COAL* be pleased to state:

- (a) whether Singareni Collieries Company Limited (SCCL) has put up any coal mines in Naini, Odisha for an auction;
- (b) if so, the details thereof along with the capacity of these mines;
- (c) whether the qualification requirements for the bidders is the same as issued by the Coal Ministry in similar cases and if so, the details thereof;
- (d) the number and names of bidders who have submitted bids for this venture and their details thereof;
- (e) whether SCCL has taken all measures to allow maximum possible competitors to take part in the bidding process and if so, the details thereof; and
- (f) whether SCCL has permitted joint ventures like Western Coal Fields Limited or Mahanadi Coal Limited or Central Coalfields Limited and if so, the details thereof?

ANSWER

MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a) & (b) No, Sir. However, SCCL has floated enquiry for selection of Mine Developer & Operator (MDO) for its Naini coal mine in the State of Odisha.

The details are as below:-

Name of the Mine : Naini Coal Mine Location : Angul district, Odisha

Rated Capacity : 10 MTPA Contract Period : 25 years

- (c) As per the Allotment Agreement of Naini coal block, in case the coal mine is developed through contractor(s), the selection of the contractor(s) in relation to coal mining operation shall be through a competitive bidding process and allottee has to ensure that the criteria for bidding are not linked to Coal India Ltd.'s notified price.
- (d) Total five firms submitted bids. The details of the bidders are as follows:-
- 1. M/s. Ambey Mining Private Limited, Kolkata
- 2. M/s. Karamjeet Singh and Company Ltd., Delhi
- 3. M/s. Adani Enterprises Limited, Ahmadabad, Gujarat
- 4. M/s. Jindal Power Limited, Raigarh, Chhattisgarh
- 5. M/s. Durga Infra Mining Private Limited, Gujarat

- (e) SCCL is selecting MDO through competitive bidding process. Five firms have submitted Bids for selection of MDO for Naini coal mine.
- (f) SCCL has intimated that they have permitted single bidder having MDO experience with certain financial and technical credential. Further, the Bidder is allowed to form SPV with other agencies with a stake up to 49%, retaining 51% stake with the Bidder at the time of Project Agreement.
